CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 30th day of July, 2018

Present:

Hon'ble Mr. Gokul Chandra Pati, Member (A) Hon'ble Rakesh Sagar Jain, Member, (Member (J)

Contempt Petition No. 330/188/2017

<u>In</u>

Original Application No. 330/503 OF 2017

(U/S 19, Administrative Tribunals Act, 1985)

Shweta Nishad, aged about 28 years,

D/o Shri Ashok Kumar Nishad,

R/o House No. 208 Kydganj,

Allahabad.

.....Applicant.

By Advocates - Shri Dharmendra Tiwari.

VERSUS

- 1. Mr. Chauhan, General Manager, North Central Railway, Headquarter Office Subedarganj, Allahabad.
- 2. Mr. Vivek Prakash, Chairman Railway Recruitment Cell North Central Railway Valmiki Chauraha, Nawab Yusuf Road DRM's Office, Allahabad..

...... Respondents.

By Advocate : Shri R. K. Rai

ORDER

Delivered by Hon'ble Mr. Gokul Chandra Pati:

Heard Shri Dharmendra Tiwari, learned counsel for the applicant and Shri R. K. Rai, learned counsel for the respondents.

- 2. It is submitted by the learned counsel for the respondents that the order dated 01.05.2017 of this Tribunal has been complied with and compliance affidavit has been filed in the Registry. Learned counsel for the applicant agrees.
- 3. In view of the above submission Contempt Petition is dismissed. Notices issued to the respondents are discharged.

MEMBER-J

MEMBER-A

Shashi